

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:272

ANSWERED ON:11.12.2006

UTILISATION OF FUNDS UNDER NAP

Pateriya Smt. Neeta;Virendra Kumar Shri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government proposes to set-up a committee or any other mechanism for monitoring and having control over the funds allocated under the National Afforestation Programme;

(b) if so, the details thereof; and

(c) if not, the manner in which the Government proposes to ensure proper utilisation of the funds allocated under the said scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI A. RAJA)

(a), (b) and (c) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b) and (c) of Lok Sabha Starred Question No.272 to be replied on 11.12.2006.

(a), (b) and (c) There is no proposal for setting up a new committee for monitoring of National Afforestation Programme (NAP) scheme. The operational guidelines of the scheme already provide for a National-level Steering Committee chaired by Secretary, Ministry of Environment and Forests, and a State-level Coordination Committee chaired by Chief Secretary of the State for monitoring the implementation of projects under the schemes. The first installment of projects under the NAP scheme is released by the Ministry of Environment and Forests after scrutiny of proposals submitted by States. The second and subsequent installments to the projects under the scheme, are released after submission of appropriate proposals from the States, along with the requisite documents including periodic progress reports, and utilization certificate. The accounts of FDAs are also audited annually by Chartered Accountants.